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Welcome **VARUN FINANCE PRIVATE LIMITED** (Corporate) **Logout**
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e-Proceedings

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PAN	AABCV0302L
Proceeding Name	First Appeal Proceedings
Assessment Year	2006-07
Document Reference ID	100000004788485
Notice Section	250

Served On	
Description	[ITBA]Hearing Notice u/s 250of Income Tax Act 1961.
Response Type	Full Response
Response/Remarks	Dear Sir, Please consider our earlier submission vide document reference ID 100000004322206 dated 26/11/2018 including our rectification petition before your good self as our submission towards notice dated 05/12/2018. We once again request you to kindly consider our last submission as stated above along with our rectification petition and allow us relief as per binding precedence relied on us. Thanking you Yours Faithfully For Varun Finance Pvt. Ltd. Director

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